

ITEM NO.106

COURT NO.4

SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 5975/2023

K. BABU

Appellant(s)

VERSUS

M. SWARAJ & ORS.

Respondent(s)

(IA No. 238432/2023 - STAY APPLICATION)

Date : 18-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) Mr. Chander Uday Singh, Sr. Adv.  
Mr. Romy Chacko, AOR  
Mr. Prashant Kumar, Adv.  
Mr. Sachin Singh Dalal, Adv.  
Mr. Robin V.S., Adv.

For Respondent(s) Mr. P. V . Dinesh, Adv.  
Ms. Anna Oommen, Adv.  
Mr. P. S. Sudheer, AOR  
Mr. Rishi Maheshwari, Adv.  
Ms. Anne Mathew, Adv.  
Mr. Bharat Sood, Adv.  
Ms. Miranda Solaman, Adv.  
Mr. Kamal Kant, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard in-part.

List on 24.01.2024.

Let the proceedings before the High Court stand adjourned  
till the next date of hearing before this Court.

(RAJNI MUKHI)  
COURT MASTER (SH)

(VIDYA NEGI)  
ASSISTANT REGISTRAR